

FORM B
PUBLIC ANNOUNCEMENT

(Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process)
Regulations, 2016)

**FOR THE ATTENTION OF THE STAKEHOLDERS OF M/S MLP DEVELOPERS &
PROMOTERS PRIVATE LIMITED**

RELEVANT PARTICULARS		
1.	Name of corporate debtor	M/s MLP Developers & Promoters Pvt. Ltd.
2.	Date of incorporation of corporate debtor	06/04/2017
3.	Authority under which corporate debtor is incorporated / registered	Registrar of Companies (Delhi) under the Companies Act 2013
4.	Corporate Identity No. of corporate debtor	U70200HR2017PTC068469
5.	Address of the registered office and principal office (if any) of corporate debtor	Villa No.F-1/6, Sector-3, Eldeco Estate One, Panipat, Haryana
6.	Date of closure of Insolvency Resolution Process	10.03.2021
7.	Liquidation commencement date of corporate debtor	Date of Order: 10.03.2021, Order No. IA No. 153/2020 in CP (IB) No. 238/Chd/Hry/2019 (Admitted Matter), Received by the Liquidator on 15.03.2021
8.	Name and registration number of the insolvency professional acting as Liquidator	Romesh Chander Sawhney IBBI/IPA-001/IP-P00274 /2017-18/10518
9.	Address and e-mail of the Liquidator, as registered with the Board	850/GH-13, Paschim Vihar, New Delhi – 110087 Email: casawhney@yahoo.co.in
10.	Address and e-mail to be used for correspondence with the Liquidator	ADDRESS FOR SENDING CLAIMS:- 834/GH-13, Paschim Vihar, New Delhi – 110087 Email: casawhney@gmail.com
11.	Last date for submission of claims	09.04.2021 (30 days from the liquidation commencement date)
12.	Relevant Forms and {FORMS:- Claim by Form C: Operational Creditor except workmen & employees. Form D: Financial Creditors Form E: Workmen or Employee Form F: Authorised Representative of workmen or employee Form G: Any Other Stakeholder	The Relevant Forms for the submission of the claims can be downloaded from https://ibbi.gov.in/home/downloads Physical address: 834/GH-13, Paschim Vihar, New Delhi – 110087

Notice is hereby given that the National Company Law Tribunal “Chandigarh Bench, Chandigarh” has ordered the commencement of Liquidation of the M/s MLP Developers & Promoters Pvt. Ltd on 10.03.2021, order received by liquidator on 15.03.2021.

The stakeholders of M/s MLP Developers & Promoters Pvt. Ltd are hereby called upon to submit their claims with proof on or before 09.04.2021 (30 days from the liquidation commencement date), to the liquidator at the address mentioned against item No. 10.

The Financial Creditors shall submit their claims with proof by electronic means only. All Other Creditors may submit the claims with the proof in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.



Name: Romesh Chander Sawhney
Registration No.: IBBI/IPA-001/IP-P00274 /2017-18/10518
Liquidator
M/s MLP Developers & Promoters Pvt. Ltd.

Date: 16.03.2021

Place: New Delhi